NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : CP/73/2018 NAME OF THE PETITIONER(S) : NAMAKKAL RASI LOOMS CLUSTERS PVT LTD NAME OF THE RESPONDENT(S) : ROC CHENNAI **UNDER SECTION** : 252 S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE REPRESENTATION BY WHOM COUNSEL FOR PRITING N.V. Parkosu.

J. Mar Vomen

Soidher Bhrise

B. Sarah babu

Res Pordent

B. Sahn

ORDER

Counsel for Applicant present. Counsel for RoC present and prayed for time to file objections. At request, time is enlarged. Put up on 22.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIËF TARIO) MEMBER (JUDICIAL)

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